NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.58/ 2017	_ =	For filing	241/242	Mathur Ranganathan Raman & Another	
2017		objections		Vs Vigilomed Pharmaceuticals India Pvt. Ltd. & Others	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
l	7844409565	Respondents	P. John D.
	SRIKANT MOHAN 9901065024	In the Petationer	

PCS for petitioner is present. Counsel for respondent is present. He has already filed vakalat. Shri P. Satish filed vakalat for R-1 to 4 on the last date of hearing.

List it on 02.11.2017.

MEMBER (J)